NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1579/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES:

Superways Enterprises Pvt. Ltd.

V/s.

Uttam Value Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4.	SHRUTI SARDESSAI 1/B. THAMORDAS & MADGAVKAR	-	
2.	Archan Shah	r for Respondent	Much

ORDER

CP No.1579/ I&BP/NCLT/MB/MAH/2017

At request of the parties, on the ground that settlement is likely to happen, list this matter to 12.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)